Theres.

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(CAA) No.395 /KB/ 2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company Under Section		Orient Papers & Industries Ltd & Anr 230-232		

Mr. DN. strave. Adv.

Mr. T. Keraila. Alv.

Perihoner

ASSH. Dir.

or RD. (ER)

12416 DKMeene

ORDER

Ld. Counsel for the petitioners and Mr. D.K.Meena, Asstt. Director from the Office of the Regional Director, Eastern Region representing the Central Government are present.

Central Government made a request for time for filing reply. Two weeks' time is granted for filing reply with a copy in advance to the petitioner.

List on 08/11/2017.

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(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)